

**NATIONAL COMPANY LAW TRIBUNAL  
HYDERABAD BENCH  
COURT HALL NO: II**

**Hearing Through: VC and Physical (Hybrid) Mode**

**CORAM: SHRI. RAJEEV BHARDWAJ, HON'BLE MEMBER (J)**

**CORAM: SHRI. SANJAY PURI, HON'BLE MEMBER (T)**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,  
HYDERABAD BENCH, HELD ON 22.07.2024 AT 10:30 AM

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO	IA (IBC)/1500/2024 IA (IBC)/1501/2024 in Company Petition IB/93/95/2024
NAME OF THE COMPANY	A.L. Sudarshan Constructions Company Ltd
NAME OF THE PETITIONER(S)	Canara Bank
NAME OF THE RESPONDENT(S)	Mr. A.S. Gopal
UNDER SECTION	95 of IBC

**ORDER**

**Company Petition IB/93/95/2024**

**Present:** Ld. Counsel Mr. Viswajit for the Petitioner.

Proof of service be filed. **Matter is adjourned to 18.09.2024.**

**IA(IBC)/1500/2024**

**Present:** Ld. Counsel Mr. Viswajit for the Applicant.

This application has been moved for condoning the delay in filing of RP report. Keeping in view the averments made in the application, delay is condoned. Accordingly, this application is allowed and disposed of.

**IA(IBC)/1501/2024**

**Present:** Ld. Counsel Mr. Viswajit for the Applicant.

This application has been moved to take on record the RP report. Keeping in view the averments made in the application, report is taken on record. Accordingly, this application is allowed and disposed of.

**Sd/-**

**MEMBER (T)**

**Sd/-**

**MEMBER (J)**